IN THE HIGH COURT OF DELHI AT NEW DELHI

No: 418/LISTING/DHC

Date : 24.12.2021

PUBLIC NOTICE

As directed by the higher authorities, it is hereby brought to the notice of all concerned that during the ensuing winter vacations, only extremely urgent matters shall be entertained for listing through the designated mentioning link, already in use. The matters passed for listing by the Mentioning Officer will be placed before Hon'ble the Chief Justice for approval. Thereafter, as per the directions of Hon'ble the Chief Justice, the approved matters shall be listed for hearing through video conferencing on 27.12.2021, 29.12.2021 and 31.12.2021 before the Bench, to be constituted, by Hon'ble the Chief Justice.

The pending matters which had been directed by the concerned Roster Benches to be listed during the winter vacations shall be taken up on re-opening unless there is extreme urgency involved therein.

> Sd/-(MANOJ JAIN) REGISTRAR GENERAL

COPY TO ALL CONCERNED